



13.10.2026  
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## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

### Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-200/NCLAT/CHN BEN/2026

Dated: 17<sup>th</sup> Oct 2026

## NOTICE

**Ref.:** F.No. 012-188/NCLAT/CHN BEN/2026 dated 06/10/2026

Please take notice that the next date of hearing in the following matters of Chennai Bench, notified earlier vide reference cited, is **11.12.2026**.

| S.No | Case No.                                                                                             | Name of the Parties                                                                     | Counsel for Appellants | Counsel for Respondents   |
|------|------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------|------------------------|---------------------------|
| 1.   | Comp App (AT) (CH)<br>No. 57/2024<br>For Stay<br>IA No. 826/2024<br>To Adv. Hg.<br>IA No. 579/2025   | Indira Devi<br>Vs<br>NRI Power & Infra<br>Corporation Pvt Ltd &<br>8 Ors<br><b>WITH</b> | Mr. Rohan Aloor        | Mr. Y Suryanarayana<br>R2 |
| 2.   | Comp App (AT) (CH)<br>No. 63/2024<br>For Stay<br>IA No. 884/2024<br>For Exemption<br>IA No. 885/2024 | Kodidala Pedda<br>Venkata Subbaiah<br>Vs<br>Koneru Gandhi &<br>7 Ors                    | Mr. TK Bhaskar         | Mr. Y Suryanarayana<br>R1 |

By order of Hon'ble Member (Judicial)

Chennai Bench

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